

approvals and watching the implementation thereof is the responsibility of the administrative Ministries and no centralised information is available about the number of foreign collaborations which have failed to fructify after getting Government's approval.

**Number of educated jobless at the end of sixth Plan**

6928. SHRI CHITTA BASU: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that approximately 4.66 million educated youngmen will be jobless at the end of the Sixth Plan in 1985; and

(b) how many of them could be absorbed during the Sixth Plan period in the organised industry and how many of them in other sectors?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) On the assumption that there will be no further deterioration in the employment rate, it has been estimated that 4.66 million educated persons would remain unemployed at the end of the Sixth Plan period.

(b) Various schemes/programmes have been listed in the Sixth Plan document which have got employment potential for the jobless in our country. It is hoped that unemployed persons including educated will benefit from these schemes. A part from wage paid employment, attempts will be made in a decentralised manner to promote self-employment by providing facilities like credit, marketing, training and guidance.

**Increase in emoluments of Gallantry award winners**

6929. PROF. NARAIN CHAND PARASHAR:

SHRI R. L. P. VERMA:

Will the Minister of DEFENCE be pleased to state:

(a) whether there is any increase in the emoluments of the various gallantry award winners of the Armed Forces, consequent upon the increase in the price index;

(b) if so, the nature of relief given to each one of the categories of award winners like (i) Param Vir Chakra winners/Victoria Cross winners (ii) Mahavir Chakra winners (ii) Vir Chakra winners and others, during the last three years; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL). (a) No, Sir.

(b) Does not arise.

(c) There is no direct linkage between monetary awards for gallantry and the cost of living index. Government, however, have revised these monetary allowances from time to time in the past.

**S.W.A. and representation in J.C.M.**

6930. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that S.W.A. is a recognised association and had been getting representation in JCM III of DGI and R&D Organisation and JCM II Level, but because of litigation over the executive Election held in 1971 and stay of its functioning by the Munsif City Court, Kanpur, representations in all the JCM Levels were suspended;

(b) whether the above stay order had been vacated twice ex-parte and after that the Executive Elections of the said association for the years 1976, 1977 and 1980 have been conducted and duly registered with Registrar Trade Unions Kanpur, without any challan whatsoever from any quarter; and

(c) will the Ministry issue necessary instructions for giving due cognisance to elected executive of year 1980 duly registered by trade unions Kanpur, which is still functioning?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):** (a) Yes, Sir.

(b) Government are not aware of these developments.

(c) Does not arise in view of (b) above.

#### **Recognition of C.I.M. Employees Union Kanpur**

6931. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to refer to reply given to Unstarred Question No. 6093 on 30th July, 1980 regarding recognition of C.I.M. Employees Union and State:

(a) the reasons why even after a lapse of seven months the intimation regarding the grant of recognition has not been given to the said union; and

(b) how much more time is expected to be taken to settle the issue?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):** (a) and (b) The matter is now under consideration of Government and a decision will be taken as quickly as possible.

#### **Stagnation of examiners working in DGI**

6932. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to state.

(a) whether it is a fact that Examiners working in DGI/DGOF Organisation under Ministry of Defence Production are stagnating without getting any promotion for more than fifteen years and they are also drawing maximum of their pay scales without getting any annual increments causing resentment amongst this category and lowering their efficiency;

(b) whether there is any proposal to remove stagnation in this category; and

(c) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF STATE (SHRI SHIVRAJ V. PATIL):** (a) There are no Examiners in the DGI Organisation who have completed more than 15 years of service in the grade without earning a promotion.

In the DGOF Organisation, the number of Examiners who have not earned promotion after completing 15 years service in the grade is only 18 out of a total strength of 6,665. The percentage of Examiners who have reached the maximum of the scale is 119 per cent in DGI and 3 per cent in DGOF, respectively.

(b) and (c) Yes Sir, Proposals for restructuring of the cadres and revision of the inter-grade ratio are under consideration.

#### **Call for token strike by defence workers on 18th December 1980**

6933. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to state:

(a) whether there was any call for token strike on 18th December, 1980 in the Defence installations;

(b) if so, the percentage of the workers who observed strike on that day;

(c) whether incidents of violence have come to the notice of Government on the day of strike; and

(d) if so, what action Government propose to take against those who took part in violent activities and prevented loyal workers from attending their duty?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):** (a) Yes, Sir.

(b) 27.7 per cent.

(c) Yes, Sir.

(d) Complaints were lodged with the police and the concerned employees were arrested. In some cases the